

F.No. 01(03)/Roster/CESTAT/2022(part-3)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.11.2022

**ORDER NO. 198 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 187 of 2022 for **CESTAT, New Delhi** on **18.11.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 18.11.2022 at 2:30 pm	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	E/ROM/50188/2020 in E/54035/2018 CGST & CCE, Alwar vs. M/s. CIMMCO Ltd.  E/ROM/50189/2020 in E/51832/2018 CIMMCO LTD. vs. CGST & CCE, Alwar

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2022(part-3)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.11.2022

**ORDER NO. 199 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 187 of 2022 for **CESTAT, New Delhi** on **09.11.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 09.11.2022 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. P.V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Anti Dumping Matters

Note:

1. On 09.11.2022 and on subsequent days, if adjourned, Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over. The Single Member cases listed before Ms. Rachna Gupta, Member (Judicial) will be taken by Mr. Anil Choudhary, Member (Judicial) during the hearing of Anti-Dumping cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Assistant Registrar